GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:442 ANSWERED ON:09.08.2012 INDIRA AWAS YOJANA Panda Shri Baijayant

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to allow twenty percent of Indira Awas Yojana (IAY) benefits to go to non-BPL category:
- (b) if so, the details thereof;
- (c) whether it is proposed to raise financial support of an IAY unit from the current Rs.45,000 to Rs.75,000;
- (d) if so, the details thereof;
- (e) whether it is proposed to allow an IAY beneficiary to seek a bank loan upto Rs.2 lakh; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN 'ADITYA')

- (a) & (b): No Sir.
- (c) to (f): The Working Group on Rural Housing set up by the Planning Commission has recommended enhanced unit assistance of Rs.75,000/- for construction of an IAY house in rural areas. It has also recommended that the amount of loan admissible to such households under the Differential Rate of Interest (DRI) scheme be raised to Rs.50,000/- for which the repayment period be extended to 15 years.